

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 51

Dated Guwahati, the 23rd September, 2016

Hon'ble the Chief Justice has been pleased to constitute Vacation Courts at the Principal Seat of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters on the dates shown below during the ensuing Puja Vacation w.e.f. 07th October, 2016 to 21st October, 2016:

AT THE PRINCIPAL SEAT
VACATION COURT

Hon'ble The Chief Justice	-	On 13th October, 2016
Hon'ble The Chief Justice	-	On 14th October, 2016
Hon'ble The Chief Justice & Hon'ble Mr. Justice Ujjal Bhuyan	-	On 19th October, 2016
Hon'ble The Chief Justice & Hon'ble Mr. Justice Suman Shyam	-	On 21st October, 2016

Urgent matters relating to the outlying Permanent Benches of the Gauhati High Court during the Vacation period of the respective Benches will be allowed to be filed and moved before the Vacation Courts at the Principal Seat, Guwahati.

Limitation will not run during the Vacation.

By Orders,

Sd/- Aparna Ajitsaria
REGISTRAR (JUDL.)

Memo No. HC. III – 37/2016/ 2521-51 /G, dated 23rd September, 2016
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (_____), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun for information and necessary action.
4. The Registrar, High Court of _____,
5. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
7. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Secretary, Bar Association, Dimapur.
10. The Secretary, Lawyers' Association, Guwahati.
11. The Chairman, N.E. Bar Council, Guwahati.
12. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
13. The District & Sessions Judge, _____, Assam.
14. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
20. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr./ Dr.(Mrs.) / Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
24. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
25. The Court Manager, Gauhati High Court, Guwahati.
26. The Court Officer No.1, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Manager, Staff Canteen of the Gauhati High Court (Old Bldg), Guwahati / The Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
31. The Notice Board, Gauhati High Court, Guwahati

A 23/9/16
REGISTRAR (JUDL.)

23/9/16